

# HIGH COURT OF CHHATTISGARH, BILASPUR

## Endorsement

No. 1084 /Confdl. /2017  
II-2-17/2001 (pt.-III)

Bilaspur, dated 06 /10/2017

Copy of order no. F 15-13/15-2/2013/2624 dated 05.10.2017 issued by the Deputy Secretary, Government of Chhattisgarh, Co-operative Department, Mantralaya, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) Shri Govind Kumar Mishra, District & Sessions Judge, Korba for information and compliance. He is directed to take over charge at his new place of posting on or before 13<sup>th</sup> October, 2017. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send his handing/taking over charge reports to this Registry.

Contd....2/-

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- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (20) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ Civil/ Central Filing & Copying/R.G./E./M.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrars (Civil/ Criminal / Works / Vigilance & I. and E./ D.E./ A.R.(J.)/Dispatch/Central Filing/Pay Bill), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
E 90 2096  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

छत्तीसगढ़ शासन  
सहकारिता विभाग  
:: मंत्रालय ::

महानदी भवन, नया रायपुर 492002

// आदेश //

नया रायपुर, दिनांक : 05/10/2017


क्रमांक एफ 15-13/15-2/2013/2624 :- छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग के आदेश क्रमांक 9145/2820/XXI-B/CG/17 दिनांक 03.10.2017 द्वारा श्री गोविन्द कुमार मिश्रा, जिला एवं सत्र न्यायाधीश, कोरबा की सेवाएं सहकारिता विभाग को सौंपने व फलस्वरूप श्री गोविन्द कुमार मिश्रा को कार्यभार ग्रहण करने के दिनांक से अस्थायी रूप से आगामी आदेश तक छत्तीसगढ़ राज्य सहकारी अधिकरण, बिलासपुर में प्रतिनिधित्व पर अध्यक्ष के पद पर नियुक्त किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से  
तथा आदेशानुसार,

(पी.एस. शर्पराज)  
उप सचिव  
छत्तीसगढ़ शासन  
सहकारिता विभाग

पृ. क्रमांक एफ 15-13/15-2/2013/2625 नया रायपुर, दिनांक : 05/10/2017  
प्रतिलिपि :-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर की ओर उनके मेमोरेण्डम नंबर 1081/Confdl./2017 II-2-172001(Pt.III) दिनांक 27.09.2017 के संबंध में सूचनार्थ।
2. मुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग की ओर उनके आदेश दिनांक 03.10.2017 के संबंध में सूचनार्थ।
3. श्री गोविन्द कुमार मिश्रा (उच्च न्यायिक सेवा), जिला एवं सत्र न्यायाधीश, कोरबा की ओर पालनार्थ।
4. रजिस्ट्रार, छत्तीसगढ़ राज्य सहकारी अधिकरण, बिलासपुर।

  
उप सचिव  
छत्तीसगढ़ शासन  
सहकारिता विभाग

AR/Conf/17  
5-10-2017